

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 1482/2015

This the 17th day of September, 2015

**Hon'ble Mr. Justice B.P. Katakey, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Shri A.K. Yadav (UDC Higher Grade)

S/o Shri B.M. Yadav,
Aged about 48 yrs.
R/o J-100, Sec 22,
Noida
Also At:
K-3, Saurav Vihar,
Jaipur, Badarpur,
Delhi-44

-Applicant

(By Advocate : Shri Nihal Ahmad)

Versus

1. Union of India
Through Secretary Defence,,
South Block, New Delhi
2. Deputy Director General Canteen Services
(DDGCS),
IHQ MOD (Army) QMG's Branch,
L-Block, Room No. 16,
Church Road,
New Delhi-110001
3. Air Officer Commanding (AOC),
Race Course, New Delhi-03.
4. THE AIR OFFICER ADMINISTRATION (AOA)
Vayu Bhawan
New Delhi

-Respondents

(By Advocate : Shri Hanu Bhaskar)

ORDER (ORAL)

By Shri B.P. Katakey, Member (J):

Learned counsel appearing for the applicant has submitted that the applicant may be allowed to withdraw the present Original Application with liberty to approach the appropriate forum.

2. Learned counsel for the respondents has no objection.
3. In view of the above, the OA is dismissed as withdrawn with liberty as prayed for.

MA No. 1477/2015

In view of the above order passed today in the OA, no further order is required. The MA stands closed and disposed of.

**(K.N. Shrivastava)
Member (A)**

**(Justice B.P. Katakey)
Member (J)**

/daya/